

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1423 OF 2018

IN

DFR NO. 3635 OF 2018

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Mukesh N Acharya

Versus

.... Appellant(s)

Reliance Infrastructure Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Verma
Ms. Vibhooti Malhotra
Mr. Omar Waziri

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Salim Inamdar
Mr. Kartik Anand
Ms. Divya Anand for R-1

ORDER

List the matter on **17.01.2019**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Tpd/kt